GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:4250 ANSWERED ON:03.08.2009 BAN ON GM RICE TRIALS Gandhi Smt. Maneka Sanjay

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether India has banned Genetically Modified (GM) rice trials in the basmati belt of the country; and
- (b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

- (a) & (b) All field trials with Genetically Modified (GM) rice are subject to the following conditions:
- i) Field trials shall not be conducted in proximity to Basmati growing areas. The restriction would be applicable only to multi locational field trials in farmers' field. Multi locational field trials within the institutional farms can continue;
- ii) Submission of an event specific protocol of 0.01% LOD is made mandatory prior to initiating field trials; and
- iii) An isolation distance of 200 mtrs. is also mandatory.